

Cost of Sugar

94. Shri D. D. Puri: Will the Minister of Food and Agriculture be pleased to state:

(a) the cost of sugar for different regions as worked out by the Tariff Commission;

(b) the increases in costs upto date for different regions; and

(c) the prices fixed by statute?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The Tariff Commission has not worked out the cost of production of sugar for different regions. They had prepared four regional cost schedules with the help of which the cost of sugar can be worked out in different regions. These schedules have been published by the Tariff Commission in their 1959 Report on the Cost Structure of Sugar and Fair Price payable to the Sugar Industry. These were considered to hold good for four years—1958-59 to 1961-62. The schedule for the Northern region alone was used by Government for fixing the ex-factory price of sugar in Uttar Pradesh and North Bihar during 1959-60 and 1960-61.

(b) The increase in costs which have been allowed per maund of sugar in the four regions in 1962-63 over the Commission's schedules are given below:

(Rs. nP.)

Northern region	1.09
Madhya Pradesh and Rajasthan region	1.07
Bombay region	1.22
Southern region	1.19

The above increases relate to a recovery of 10 per cent and a duration of 120 days.

(c) The ex-factory prices fixed for Uttar Pradesh and North Bihar by statute in 1959-60 and 1960-61 were Rs. 37.85 per maund of sugar of ISS

D-29 grade. The prices in Punjab and South Bihar were Rs. 38.35 per maund of sugar.

The ex-factory prices now fixed for sugar factories in different areas are given as follows.

Region	Ex factory price per quintal in Rupees nP
West U.P.	108.50
East U.P.	111.20
North Bihar	111.20
South Bihar	112.50
Punjab	109.85
West Bengal	111.20
Assam	113.85
Orissa	110.50
Rajasthan	109.85
Madhya Pradesh	109.85
Maharashtra	109.85
Gujarat	112.50
Andhra Pradesh	109.85
Madras	111.20
Mysore	111.20
Kerala	111.20
Pondicherry	111.20

Cultivable Waste Land

95. Shri Warrior: Will the Minister of Food and Agriculture be pleased to state the area of cultivable wasteland brought under cultivation year-wise and, State-wise, from 1958 onwards?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Information regarding the areas covered by the land reclamation and land development schemes in the States is furnished in the statements placed on the Table of the House. [Placed in Library, See No. LT-1377/63]. Statistics specifically regarding the area of wastelands brought under cultivation are not available.